

**Central Administrative Tribunal  
Lucknow Bench, Lucknow**

**Original Application No. 96/2018**

**This, the 08<sup>th</sup> day of April, 2019**

**By the Hon'ble Ms. Jasmine Ahmed, Member (Judicial)  
By the Hon'ble Mr. Devendra Chaudhry, Member (Administrative).**

Krishna Prakash Yadav, aged about 56 years, S/o late Babu Lal Yadav working as Stenographer Grade-I at National Research Laboratory for Conservation of Cultural Property, Lucknow

..Applicant

By Advocate : Sri Raj Singh.

Vs.

1. Union of India through it's Secretary, Ministry of Culture, New Delhi.
2. National Research Laboratory for Conservation of Cultural Property, E/3, Aliganj, Luuckow through its' Director

.....Respondents

By Advocate: Sri Rajesh Katiyar/ Sri Kaushal Kishore Shukla.

**Order [Oral]**

**Hon'ble Ms. Jasmine Ahmed, Member (Judicial)**

Learned counsel for the applicant very fairly states that in terms of the order dated 12.03.2019, O.A. has become infructuous. Accordingly, O.A. is dismissed having been infructuous.

**(Devendra Chaudhry)  
Member (Administrative)**

**(Jasmine Ahmed)  
Member (Judicial)**

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